# GOVERNMENT OF INDIA
# MINISTRY OF RAILWAYS

## LOK SABHA
## UNSTARRED QUESTION NO.1628
## TO BE ANSWERED ON 21.09.2020

## NEW TRAINS IN CHHATTISGARH

†1628. SHRI SANTOSH PANDEY:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the trains introduced in Chhattisgarh during the last three years alongwith the new trains proposed to be introduced by the Government in the State;

(b) the number of people likely to be benefitted from the same; and

(c) the details of the progress made in respect of new railway line from Dongargarh to Katghora in Chhattisgarh?

## ANSWER

## MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

## (SHRI PIYUSH GOYAL)

(a) Indian Railways does not run trains on State-wise basis as the Railway network straddles across the various State boundaries. However, 06 pairs of Mail/Express train services have been introduced during 2017-18, 2018-19 & 2019-20, serving various stations located in the State of Chhattisgarh on originating and terminating basis. Besides, introduction of trains is an ongoing process on Indian Railways subject to operational feasibility, traffic demand, availability of resources, etc.

**(b)** State-wise statistics of number of passengers is not maintained. However, the year-wise details of number of passengers booked on South East Central Railway which primarily serves the State of Chhattisgarh is as under:

| Financial Year | Number of passengers booked (in millions) |
| --- | --- |
| 2017-18 | 123.40 |
| 2018-19 | 122.34 |
| 2019-20 | 115.03 |

**(c)** Chhattisgarh Railway Corporation Limited (CRCL) a Joint Venture Company of Government of Chhattisgarh and Ministry of Railways has taken up the work of Dongargarh to Katghora (295 km) for execution. This project was sanctioned at a cost of ₹ 5950 Crore by CCEA in September 2018 and land acquisition work was started in 4 of the 5 Districts. All objections, claims etc. were settled and the stage of declaration of awards was reached in November 2018. Since then, the work is at standstill as no award has been declared and the proceedings have lapsed.

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